

**Government of India
Ministry of Law and Justice
Department of Legal Affairs
Notary Cell**

NOTICE FOR THE APPLICANTS FOR THE NOTARY IN THE STATE OF KARNATKA.

Notary Cell, Department Of Legal Affairs, Ministry Of Law and Justice has decided to give one more opportunity to the Applicants who could not appear for document verification earlier conducted for the State of Karnataka. Hence all such candidates are advised to appear before the **Branch secretariat Bengaluru, Kendriya Sadan, Koramangala** for the document verification on **3rd February 2023**.